

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 401(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
13.12.2017**

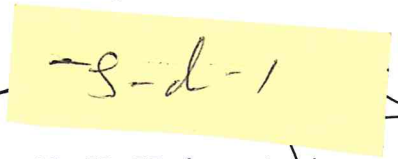
**NAME OF THE COMPANY: Aude Priya Donatelle Wacziarg EP Engel &
Anr. Vs Neemrana Hotels Pvt. Ltd. & Ors.**

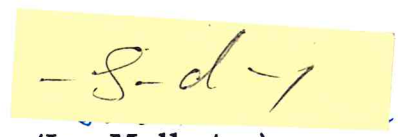
SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner (s)	:	Mr. Ashish Dholakia, Mr. Jayant Mehta, Mr. Rohan Chawla, and Mr. Sajal, Advocates	
	For the Respondent (s)	:	Mr. Vivek Malik & Mr. Dhawal Jain, Advocates for R-1	

ORDER

Adjourned to 20th December, 2017, the date already fixed.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)